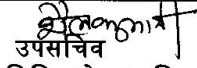


**MEDIATION CENTRE ,RAJ.HIGH COURT JODHPUR
CAUSE LIST 19.07.2016**

<i>S.NO</i>	<i>NAME OF MEDIATOR'S</i>	<i>TYPE OF CASE & NO.WITH TITLE OF CASE</i>	<i>NAME OF PETITIONER'S ADVOCATE'S</i>	<i>NEME OF RESPONDEN'T ADVOCATE'S</i>
1	Shri Bhanu Prakash Mathur , Advocate	D.B.Civil Misc.Appeal No.2297/2015,Smt. Suman @ Ragini V/s Rahul Kumar	Mr.Vikash Bijarnia	Mr.Haider Agha
2	Dr.Gopal Raj kalla, Advocate	S.B.Civil Restrotation Application No.89/2011, In S.B.Civil First Appeal No.474/2009,Smt. Hajjan Jetun V/s Gend Mohd.& Ors.	Mr.M.A.Siddiqui	DR.P.S.Bhati ,& R.S.Shekhawat , Pawn Singh

CAUSE LIST 20.07.2016

<i>S.NO</i>	<i>NAME OF MEDIATOR'S</i>	<i>TYPE OF CASE & NO.WITH TITLE OF CASE</i>	<i>NAME OF PETITIONER'S ADVOCATE'S</i>	<i>NEME OF RESPONDEN'T ADVOCATE'S</i>
1	Shri Manish Sisodia , Advocate	S.B.CivilSecond AppealNo.104/2016, Vishnu Swarnkas V/s Badulal	Mr.Anuj Sahlot	Mr.Rakesh Arora & Jayant Joshi


उपसचिव
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जोधपुर ✓

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